



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,19th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
14	Cont.Cas(C)/384/2024 FIXED	MD. JAKIR HUSSAIN AND 2 ORS. Versus RIJUMONI SARMA AND 2 ORS.	MR. S A AHMED MR. F A AHMED A. KHANAM	MR. P N GOSWAMI (r-1,2) MR B CHOUDHURY (r-1,2) MR. K P PATHAK (r-1,2)
- FOR FRESH ADMISSION WITH STAY/BAIL -				
15	WA/426/2024 CAVT. NO.12012/024, B/O	SIPL INFRACON Versus THE UNION OF INDIA AND 6 ORS	MR. S K GHOSH MR S NATH MS F AHMED	MR. B D DEKA N CHAUDHURY DY.S.G.I. FOR CAVEATOR
16	WA/429/2024 B/O	GITA ROY AND ORS Versus THE UNION OF INDIA AND 5 ORS	MS. M DEV MS P DEB MS N DEB	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
17	WA/430/2024 CAVT. NO.12482024,117800012472024,117800012322/024, B/O	JARPL JPW DMC Versus THE UNION OF INDIA AND 5 ORS	MR. D SAIKIA MR. SAILENDRA DEKA MR JITENDRA DAS	MR. K N CHOUDHURY MR. I CHOWDHURY SR ADV MR. A M DUTTA MR T DAS N GAUTAM MR R DAS DY.S.G.I. FOR CAVEATOR SC, COAL INDIA
	WITH I.A.(Civil)/3986/2024 in WA/430/2024	JARPL JPW DMC Versus THE UNION OF INDIA AND 5 ORS	MR. D SAIKIA MR. SAILENDRA DEKA MR JITENDRA DAS	MR. K N CHOUDHURY MR. I CHOWDHURY SR ADV MR. A M DUTTA MR T DAS N GAUTAM MR R DAS DY.S.G.I. SC, COAL INDIA FOR CAVEATOR

=====

=====

LEAVE NOTE OF ADVOCATES FOR 19/12/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR J ISLAM	10-12-2024	To	24-12-2024
15)	MR I HASSAN	11-12-2024	To	20-12-2024
16)	MR B PRASAD	09-12-2024	To	20-12-2024
17)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
18)	MR. T ISLAM	12-12-2024	To	31-01-2025
19)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024
20)	MS. B CHOWDHURY	18-12-2024	To	20-12-2024
21)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
22)	MR A K DAS	19-12-2024	To	04-01-2025
23)	MR. S P ROY	20-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,19th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
34	WP(C)/6103/2024 FIXED	DHRUBAJIT CHOUDHURY Versus THE DIBRUGARH UNIVERSITY AND 3 ORS	MR D DEKA MR N J KUMAR	SC, D U
35	WP(C)/6794/2024 FIXED	KRISHNENDU NATH Versus STATE OF ASSAM AND 6 ORS	MR. S SAHU MR N BARUAH MS A ROY S SHAHI	SC, ELEM. EDU GA, ASSAM
36	WP(C)/6812/2024 FIXED	DR AKASH DOLEY AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR P DOLEY	SC, N M C SC, HEALTH
37	WP(C)/6862/2024 B/O	THE GOVERNING BODY OF THE DR SARVEPOLLI RADHAKRISHNAN TEACHERS TRAINING AND RESEARCH INSTITUTE Versus THE STATE OF ASSAM AND 8 ORS	MD S HOQUE MR. M DEKA MS B A AHMED	GA, ASSAM SC, N C T E SC, EDU SC, G U
38	WP(C)/6866/2024 B/O	SADEM ALI AHMED Versus THE STATE OF ASSAM AND 8 ORS.	MS. T BEGUM	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM
39	WP(C)/6875/2024 B/O	MOON KR. TAID Versus THE STATE OF ASSAM AND 5 ORS.	MR J PAYENG MS A PAYENG	SC, ELEM. EDU
40	WP(C)/6877/2024 B/O	DR. SARANGADHAR BARAL Versus THE STATE OF ASSAM AND 5 ORS	MR. M DEKA MR D K ROY MS. J BATHARISA	SC, HIGHER EDU SC, AG (A AND E) SC, FINANCE
ADMISSION				
41	WP(C)/4795/2024 FIXED	ANUP KALITA AND 43 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI MR. A KHANDAKAR MR J. B. CHOUDHURY	SC, SEC. EDU. SC, FINANCE DEPTT.
42	WITH WP(C)/6525/2024	ANUP KALITA AND 41 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR MR J. B. CHOUDHURY	SC, SEC. EDU. SC, FINANCE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 19/12/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR J ISLAM	10-12-2024	To	24-12-2024
15)	MR I HASSAN	11-12-2024	To	20-12-2024
16)	MR B PRASAD	09-12-2024	To	20-12-2024
17)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
18)	MR. T ISLAM	12-12-2024	To	31-01-2025
19)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024
20)	MS. B CHOWDHURY	18-12-2024	To	20-12-2024
21)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
22)	MR A K DAS	19-12-2024	To	04-01-2025
23)	MR. S P ROY	20-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,19th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

**THIS BENCH WILL RISE AT 2:50 PM AND
WILL SIT AGAIN AFTER RISING OF THE
DIVISION BENCH OF HIS LORDSHIP AND
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA,
IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
51	Bail Appln./3669/2024 FIXED	SAFIQUL ISLAM @ CHFIKUL ISLAM Versus THE STATE OF ASSAM	MR S HUSSAIN MR. H RAHMAN	SPECIAL PP ASSAM
52	Bail Appln./3870/2024 FIXED	RABI HASAN MAZUMDER @ RAFI Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. I H LASKAR MR. P K DEKA	PP, ASSAM
53	Bail Appln./3925/2024 B/O	KUDDUS ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
MOTION				
54	AB/3371/2024 B/O	SONGSHER ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. I A HAZARIKA MR. A M AHMED B DAS	PP, ASSAM
55	AB/3378/2024 B/O	MASTAK AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR. N ISLAM MS. L WAJEEDA	PP, ASSAM
56	AB/3391/2024 B/O	BINAY KUMAR HARLALKA Versus THE STATE OF ASSAM	MR. T DEURI MR. S P SHARMA	PP, ASSAM
57	AB/3393/2024 B/O	JAHIRUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. C CHAKRAVARTY MR H M R HOQUE	PP, ASSAM
BAIL HEARING (BA)				
58	Bail Appln./3417/2024 BY SLIP	KRISHNA BISWAS Versus THE STATE OF ASSAM AND ANR	MR. N HOQUE MR. S MUNIR MR. KHAIRUL ISLAM	PP, ASSAM
59	Bail Appln./3433/2024 B/O	CHIRANJIB SARKAR Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	PP, ASSAM

60	Bail Appln./3707/2024 WITH CASE RECORD(SCANNED COPY), FIXED	UMESH MAHATO Versus THE STATE OF ASSAM	MR A TALUKDAR MR. DITUL DAS D R TALUKDAR MS TINLUNG	PP, ASSAM
61	Bail Appln./3765/2024 FIXED	SHARIF UDDIN AND ANR. Versus THE STATE OF ASSAM	F K R AHMED J UDDIN MRS. H THAKURIA	PP, ASSAM
62	Bail Appln./3847/2024 WITH OFFICE NOTE, FIXED	JAHANGIR @ JAHANIR ALAM Versus THE STATE OF ASSAM AND ANR	MR M HOQUE MS J BEGUM	PP, ASSAM
63	Bail Appln./3853/2024 FIXED	SAMSUL KHAN Versus THE STATE OF ASSAM AND ANR	MR. J AHMED MS M DAS MR. S MOLLAH	PP, ASSAM

BAIL HEARING

64	AB/2113/2024 FIXED	DR MRIDU PABAN NATH Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
65	AB/3234/2024 BY SLIP	ABDUS SADIQUE AND ANR Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM

ORDERS

66	Bail Appln./3617/2024 BY SLIP	RISHIRAJ GOGOI @ GAURAB GOGOI Versus THE CENTRAL BUREAU OF INVESTIGATION	MR S BORTHAKUR MR G BOKALIAL MR SAURADEEP DEY	SC, CBI
67	WITH Bail Appln./3663/2024	JOY MODAK @ JAY MODAK Versus CENTRAL BUREAU OF INVESTIGATION	SADHAN KALITA MR. A GANGULY MR T CHHETRI GUNJAN DAS	SC, CBI

=====

=====

LEAVE NOTE OF ADVOCATES FOR 19/12/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR J ISLAM	10-12-2024	To	24-12-2024
15)	MR I HASSAN	11-12-2024	To	20-12-2024
16)	MR B PRASAD	09-12-2024	To	20-12-2024
17)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
18)	MR. T ISLAM	12-12-2024	To	31-01-2025
19)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024
20)	MS. B CHOWDHURY	18-12-2024	To	20-12-2024
21)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
22)	MR A K DAS	19-12-2024	To	04-01-2025
23)	MR. S P ROY	20-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,19th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 03:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 3

[THIS BENCH WILL SIT AT 3:00 P.M.

**THE SINGLE BENCHES OF THEIR LORDSHIPS WILL
SIT AGAIN AFTER RISING OF THIS BENCH, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/1864/2020 AT 3:00 PM	RUMENA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/1859/2024 AT 3:00 PM	MD. JONAB ALI@ JANEBA ALI Versus THE UNION OF INDIA AND 5 ORS	MR. D P BORAH MR U GHOSH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 19/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR J ISLAM	10-12-2024	To	24-12-2024
15)	MR I HASSAN	11-12-2024	To	20-12-2024
16)	MR B PRASAD	09-12-2024	To	20-12-2024
17)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024

18)	MR. T ISLAM	12-12-2024	To	31-01-2025
19)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024
20)	MS. B CHOWDHURY	18-12-2024	To	20-12-2024
21)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
22)	MR A K DAS	19-12-2024	To	04-01-2025
23)	MR. S P ROY	20-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,19th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
6	I.A.(Civil)/3891/2024 AT 10:30 A.M in WP(C)/6152/2024	M/S KURSEONG CARRIERS PVT. LTD. AND ANR. Versus ASSAM STATE TEXTBOOK PRODUCTION AND PUBLICATION CORPORATION LTD. (ASTPPC LTD. AND ANR)	MR. I CHOWDHURY SR ADV MR B KAUSHIK MR. A R GOGOI MR. S HAZARIKA K BHARALI	SC, ASTP
	WITH WP(C)/6152/2024	M/S KURSEONG CARRIERS PVT. LTD. AND ANR. Versus ASSAM STATE TEXTBOOK PRODUCTION AND PUBLICATION CORPORATION LTD. (ASTPPC LTD.) AND ANR.	MR. I CHOWDHURY SR ADV MR B KAUSHIK MR. A R GOGOI MR. S HAZARIKA K BHARALI	SC, ASTP
7	WP(C)/5276/2024 (AT 10:30 AM)	M/S VIVEK TRANSPORT AGENCY Versus THE STATE OF ASSAM AND 4 ORS	MRS. R DEVI MR. A R TAHBILDAR MR. D DOLEY MS. K DEKA	GA, ASSAM MR. S MUNIR(R-4) MR. P K MUNIR(R-4) MR K HUSSAIN(R-4)
8	WP(C)/6372/2024 (AT 10:30 AM)	JYOTISH DAS Versus THE STATE OF ASSAM AND 2 ORS	MR S HOQUE MR. M DEKA MS B A AHMED	GA, ASSAM
9	WP(C)/6377/2024 (AT 10:30 AM)	JYOTISH DAS Versus THE STATE OF ASSAM AND 2 ORS	MR S HOQUE MR. M DEKA MS B A AHMED	GA, ASSAM
10	WP(C)/6625/2024 AT 10:30 A.M	HEMANTA BORA Versus OIL INDIA LTD AND 4 ORS	MR. S BANIK	SC, OIL
MOTION				
11	WP(C)/6881/2024 B/O	EVA AIND KULLU Versus THE STATE OF ASSAM AND 4 ORS	MR H A AHMED MR. MUSTAFA HUSSAIN	GA, ASSAM SC, G M D A SC, GMC SC, FOREST
12	WP(C)/6888/2024 B/O	FAIZUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR H A AHMED MR. MUSTAFA HUSSAIN	GA, ASSAM SC, G M D A SC, GMC SC, FOREST

=====

=====

LEAVE NOTE OF ADVOCATES FOR 19/12/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR J ISLAM	10-12-2024	To	24-12-2024
15)	MR I HASSAN	11-12-2024	To	20-12-2024
16)	MR B PRASAD	09-12-2024	To	20-12-2024
17)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
18)	MR. T ISLAM	12-12-2024	To	31-01-2025
19)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024
20)	MS. B CHOWDHURY	18-12-2024	To	20-12-2024
21)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
22)	MR A K DAS	19-12-2024	To	04-01-2025
23)	MR. S P ROY	20-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,19th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 5

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
8	Mat.App./8/2020 WITH LCR 3 FILES, FIXED	XXXXXXX Versus XXXXXXX	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA	MR. N N JHA MR. A C RAY
	WITH I.A.(Civil)/3366/2022 in Mat.App./8/2020	XXXXXXXXX Versus XXXXXXXXX	MR. B K BHAGAWATI	MR. N N JHA
9	I.A.(CrI.)/1263/2024 (CONNECTED WITH ITEM NO. 1 IN THE DAILY CAUSE LIST) in CrI.A./434/2024	BODIOT ZAMAN SK @ KALAM SEIKH Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR. S H RAHMAN MRS J M KONWAR MS. B SOREN MR J SINGH H BAISHYA MS M ZOMUANPUII MS S JAIN MS S JAIN	
	WITH I.A.(CrI.)/1260/2024	SOBUR ALI @ ABDUS SABUR SHEIKH Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR. S H RAHMAN MRS J M KONWAR MS. B SOREN MR J SINGH H BAISHYA MS M ZOMUANPUII MS S JAIN MS S JAIN	
	WITH I.A.(CrI.)/1261/2024	ANOWAR HUSSAIN @ ANOWAR BEPARI @ ANWAR HUSSAIN Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR. S H RAHMAN MRS J M KONWAR MS. B SOREN MR J SINGH H BAISHYA MS M ZOMUANPUII MS S JAIN MS S JAIN	
10	I.A.(Civil)/3967/2024 B/O in Mat.App./18/2024	XXXXXXX Versus XXXXXXX	MS. S CHAKRAVARTY	MR A K BHUYAN

WITH
[Mat.App./18/2024](#)

XXXXXXX
Versus
XXXXXXX

MR. A K BHUYAN
MS. N CHOUDHURY

MS. S CHAKRAVARTY
MRS. P. SARMA
T RAMCHIARY

HEARING

11 [Crl.A./138/2023](#)
2 Y O M 2 D :WITH LCR 4 FILES,
P.B.-2, FIXED

MD. HABIL ALI
Versus
THE STATE OF ASSAM

MR. Y S MANNAN
MR T THAKURIA
MS N DEKARAJA

PP, ASSAM

=====
=====
LEAVE NOTE OF ADVOCATES FOR 19/12/2024
-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR J ISLAM	10-12-2024	To	24-12-2024
15)	MR I HASSAN	11-12-2024	To	20-12-2024
16)	MR B PRASAD	09-12-2024	To	20-12-2024
17)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
18)	MR. T ISLAM	12-12-2024	To	31-01-2025
19)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024
20)	MS. B CHOWDHURY	18-12-2024	To	20-12-2024
21)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
22)	MR A K DAS	19-12-2024	To	04-01-2025
23)	MR. S P ROY	20-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,19th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
18 WP(C)/6883/2024 B/O	MD. JAINAL ALI @ JAINAL ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR MR. T AHMED AMINUR RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
19 WP(C)/6889/2024 B/O	MAZITAN NESSA @ MAZIDAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN MS K TAYE	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
20 WP(C)/6905/2024 B/O	SARBESH ALI @ SARBESH ALI MOLLAH Versus THE UNION OF INDIA AND 6 ORS.	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
ADMISSION			
21 WP(C)/6123/2024 FIXED	CHAN BHANU @ CHANBAHANU NESSA Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ORDERS			
22 CrI.A./96/2024 WITH LCR, BY SLIP	NAREN DEKA Versus THE STATE OF ASSAM AND ANR.	MR F HAQUE MR A ISLAM MR. S K M ALOMGIR	MS. S SARMA(R-2) MR. R SARMA(R-2) MR. A DHAR, AMICUS CURIAE(R-2) MR. A. K. SARMA(R-2) PP, ASSAM J A MONDAL(R-2)
WITH I.A.(CrI.)/315/2024 in CrI.A./96/2024	NAREN DEKA Versus THE STATE OF ASSAM AND ANR.	MR F HAQUE MR A ISLAM MR. S K M ALOMGIR	MR. A DHAR,AMICUS CURIAE(R-2) PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 19/12/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR J ISLAM	10-12-2024	To	24-12-2024
15)	MR I HASSAN	11-12-2024	To	20-12-2024
16)	MR B PRASAD	09-12-2024	To	20-12-2024
17)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
18)	MR. T ISLAM	12-12-2024	To	31-01-2025
19)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024
20)	MS. B CHOWDHURY	18-12-2024	To	20-12-2024
21)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
22)	MR A K DAS	19-12-2024	To	04-01-2025
23)	MR. S P ROY	20-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,19th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 6

**[THIS BENCH WILL SIT AFTER RISING
OF DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3668/2024 BA 448/2023(D/O), FIXED	AMAD UDDIN TAPADAR Versus THE STATE OF ASSAM	MR S H SIKDAR MD E A AHMED MR. S HAQUE MD IMRAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 19/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR J ISLAM	10-12-2024	To	24-12-2024
15)	MR I HASSAN	11-12-2024	To	20-12-2024
16)	MR B PRASAD	09-12-2024	To	20-12-2024
17)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
18)	MR. T ISLAM	12-12-2024	To	31-01-2025
19)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024
20)	MS. B CHOWDHURY	18-12-2024	To	20-12-2024
21)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
22)	MR A K DAS	19-12-2024	To	04-01-2025
23)	MR. S P ROY	20-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,19th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
23	WP(C)/2192/2021 AT 10:30 A.M.	CHANDRAMA KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR H DAS R BORUAH	GA, ASSAM MR M H AHMED (r-6) I AMIN (r-6) MS. N SULTANA (R NO.6)
WITHDRAWAL				
24	WP(C)/364/2023 B/O	PRAKASH KUMAR DIXIT Versus THE UNION OF INDIA AND 4 ORS	MR. R DE MS N BORAH MR. R J SARMA	MR. R K D CHOUDHURY MS. B SARMA (r-1 to 4) DY.S.G.I.
MOTION				
25	Cont.Cas(C)/707/2024 B/O	ANURADHA ADHIKARI SARMA Versus RAKESH KUMAR IAS AND 2 ORS	MR H K DAS MR N K SARMA	
26	WP(C)/6865/2024 B/O	DILIP KUMAR DEVASARMA Versus THE STATE OF ASSAM AND 7 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER MR P R SARMA	GA, ASSAM SC, GHC SC, FINANCE
27	WP(C)/6884/2024 B/O	KALPANA MAZUMDAR Versus THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 6 ORS.	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA	SC, KHADI AND VILLAGE INDUSTRIES BOARD
28	WP(C)/6887/2024 B/O	DR. MS. RICHA PANDEY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S DUTTA MS P PHUKAN MR. S DUTTA MR. S DUTTA	SC, HEALTH SC, FINANCE SC. AG ASSAM
29	WP(C)/6898/2024 B/O	AJOY KR SINGHA Versus THE STATE OF ASSAM AND 3 ORS	MR. T J MAHANTA MR. S U AHMED MR A HAWARI	SC, P AND R.D. GA, ASSAM
30	WP(C)/6901/2024 B/O	NOOR AHMED TAPADAR Versus THE UNION OF INDIA AND 4 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	DY.S.G.I.
31	WP(C)/6907/2024 B/O	SITHI NATH AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J LASKAR	SC, HEALTH AND F W SC, FINANCE
32	WP(C)/6914/2024 B/O	UDAI PRATAP SINGH AND ANR Versus THE UNION OF INDIA AND 8 ORS	MR. K MOHAMMED MD F FARIDI	DY.S.G.I.

ORDER (IMPLEADMENT OF PARTY)

33	I.A.(Civil)/3982/2024 (CONNECTED WITH ITEM NO. 18 IN THE DAILY LIST), B/O in WP(C)/5586/2024	GHANASHYAM DAS AND ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. K SINGHA MR P J PATAR W AKHTAR M DEVI	SC, FOREST
ADMISSION				
34	WP(C)/6016/2024 FIXED	DHRUBA JYOTI CHETIA Versus THE UNION OF INDIA AND 6 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MR S GAUTAM	SC, L G B R I M H DY.S.G.I.
35	WITH WP(C)/5114/2024	DR. DHRUBA JYOTI CHETIA Versus THE UNION OF INDIA AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MS N BEGUM MR S GAUTAM	MR. K N CHOUDHURY(R-4) MR. A K DUTTA MR. K GOGOI (CGC) MISS. R R KAKATI (R-4) DY.S.G.I.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 19/12/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR J ISLAM	10-12-2024	To	24-12-2024
15)	MR I HASSAN	11-12-2024	To	20-12-2024
16)	MR B PRASAD	09-12-2024	To	20-12-2024
17)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
18)	MR. T ISLAM	12-12-2024	To	31-01-2025
19)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024
20)	MS. B CHOWDHURY	18-12-2024	To	20-12-2024
21)	MR D BHATTACHARYYA	20-12-2024	To	06-01-2025
22)	MR A K DAS	19-12-2024	To	04-01-2025
23)	MR. S P ROY	20-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,19th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
29	WP(C)/6880/2024 B/O	ABDUL HANNAN Versus THE STATE OF ASSAM AND 6 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	SC, HIGHER EDU GA, ASSAM
30	WP(C)/6894/2024 B/O	JANGDAO BASUMATARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC. BTC
31	WP(C)/6896/2024 B/O	DIBYAJYOTI BHUYAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	SC, SEC. EDU. SC, SEBA
32	WP(C)/6897/2024 B/O	KUSHALYA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH G. R. SINGHA	GA, ASSAM SC, ED SC, FINANCE
33	WP(C)/6900/2024 B/O	JESMIN ARA PARBIN AND ORS Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MR SAURADEEP DEY MR. A R HAZARIKA SADDAM HUSSAIN	SC, ELEM. EDU
34	WP(C)/6915/2024 B/O	NOOR MOHAMMAD ROUSHON UDDIN AND 70 ORS Versus THE STATE OF ASSAM AND 9 ORS.	MR. B PURKAYASTHA J.P. BARUAH	GA, ASSAM SC, SEC. EDU. SC, FINANCE SC, N C HILLS
ADMISSION				
35	WP(C)/5869/2024 FIXED	RANI BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR. P P DUTTA MS P SARMA MS. P P DAS	SC, AGRI. DEPARTMENT
ORDERS				
36	Cont.Cas(C)/92/2020 FIXED	GIRISH BORA Versus NIRAJ VERMA, IAS AND ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM	MR. SURAJIT DAS (R6) MR. S KATAKI (r-4) MR B DEURI (r-5) MR. S R BORUAH (r-6) MR SARFRAZ NAWAZ (R6) FARIDUL AMIN (R6) MS. R DUTTA (r-4)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 19/12/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR J ISLAM	10-12-2024	To	24-12-2024
15)	MR I HASSAN	11-12-2024	To	20-12-2024
16)	MR B PRASAD	09-12-2024	To	20-12-2024
17)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
18)	MR. T ISLAM	12-12-2024	To	31-01-2025
19)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024
20)	MS. B CHOWDHURY	18-12-2024	To	20-12-2024
21)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
22)	MR A K DAS	19-12-2024	To	04-01-2025
23)	MR. S P ROY	20-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,19th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-V

**THIS BENCH WILL RISE AT 2:50 PM AND
WILL SIT AGAIN AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE MR.
JUSTICE M.R. PATHAK AND HIS LORDSHIP,
IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
26	WP(C)/6224/2024 FIXED	DILBAR HOSEN Versus THE STATE OF ASSAM AND 5 ORS	MD H R AHMED MR J I MONDAL MR J ISLAM M BEGUM	SC, PWD ROAD GA, ASSAM
27	WP(C)/6670/2024 FIXED	SHRI DIBYAJIT BORA Versus THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS. N PARASAR	SC, GST DY.S.G.I.
28	WP(C)/6671/2024 FIXED	SRI RAJIB SHARMA Versus THE UNION OF INDIA AND ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, GST DY.S.G.I.
29	WP(C)/6764/2024 FIXED	SALEMA HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MS. R CHOUDHURY MS. B. HAZARIKA MD. MEMON AHMED	GA, ASSAM SC, REVENUE
30	WP(C)/6870/2024 B/O	KITAB ALI AND 65 ORS. Versus THE STATE OF ASSAM AND 13 ORS.	MR. A R BHUYAN S A CHOWDHURY MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	GA, ASSAM SC, REVENUE SC, FOREST
31	WP(C)/6873/2024 B/O	M/S PRINT SALES COMPANY AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY	SC, FINANCE AND TAXATION
32	WP(C)/6890/2024 B/O	AYNUDDIN ALI AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S ISLAM MR A HAWARI A R MONDAL	GA, ASSAM SC. REVENUE
33	WP(C)/6891/2024 B/O	DIPTI MEDHI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
34	WP(C)/6892/2024 B/O	MAHIR UDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR K BHUYAN MR N AHMED MR. M U E BHUYAN M RAHMAN	GA, ASSAM SC, REVENUE

35	WP(C)/6899/2024 B/O	IKBAL HUSSAIN KHAN AND ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, P AND R.D. GA, ASSAM SC, A S E C
- FOR ORDERS -				
36	WP(C)/8020/2022 (FOR WITHDRAWAL), B/O	MOHIRAM DAS @ MUHIRAM DAS AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
37	WP(C)/3376/2024 FIXED	BIJOY KUMAR KANO Versus THE STATE OF ASSAM AND 5 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, P AND R.D. GA, ASSAM
38	WP(C)/4023/2024 (FOR WITHDRAWAL), B/O	AJOY DUTTA Versus UNION OF INDIA AND 2 ORS.	DR. A SARAF MR P BARUAH MR. G DUTTATRAY MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	DY.S.G.I. SC, INCOME TAX
39	WP(C)/5261/2024 FIXED	DIGANTA CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. N N JHA MR. M BERIA MR. M UDDIN MS M SAHOO	MR. K N CHOUDHURY(R- 7 TO 10) GA, ASSAM MR. S P SHARMA(R- 7 TO 10) K AHMED (R- 7 TO 10) SC, G M D A SC, GMC
	WITH I.A.(Civil)/3662/2024 in WP(C)/5261/2024	GURUKUL EDUCATIONAL TRUST AND 3 ORS Versus DIGANTA CHOUDHURY AND ORS	MR. K N CHOUDHURY MR. K N CHOUDHURY MR. S P SHARMA K AHMED	GA, ASSAM SC, PWD
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
40	WP(C)/6697/2024 FIXED	JOYJIT HOJAI Versus THE STATE OF ASSAM AND ORS	MR. M MORE MR. A BORPUZARI MR. P K SHARMA	SC, FOREST SC, N C HILLS
	WITH WP(C)/6668/2024	RUPAM KARIGAPSA Versus THE STATE OF ASSAM AND 4 ORS	MR. M MORE MR. A BORPUZARI MR. P K SHARMA	SC, FOREST SC, N C HILLS
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
42	WP(C)/4714/2023 FIXED	GOBINDA KARMAKAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM MR S DEKA (R 3 & 4) MR. S S ROY SC, TINSUKIA MUNICIPAL BOARD
	WITH I.A.(Civil)/406/2024 in WP(C)/4714/2023	GOBINDA KARMAKAR AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM MR S DEKA (R 3 & 4) MR. S S ROY SC, TINSUKIA MUNICIPAL BOARD

=====

=====

LEAVE NOTE OF ADVOCATES FOR 19/12/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025

7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR J ISLAM	10-12-2024	To	24-12-2024
15)	MR I HASSAN	11-12-2024	To	20-12-2024
16)	MR B PRASAD	09-12-2024	To	20-12-2024
17)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
18)	MR. T ISLAM	12-12-2024	To	31-01-2025
19)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024
20)	MS. B CHOWDHURY	18-12-2024	To	20-12-2024
21)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
22)	MR A K DAS	19-12-2024	To	04-01-2025
23)	MR. S P ROY	20-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,19th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
55	AB/3315/2024 B/O	MR DIPEN DAS Versus THE STATE OF ASSAM	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	PP, ASSAM
MOTION				
56	Crl.Pet./1582/2024 B/O	REAZUL HOQUE AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
57	AB/3294/2024 FIXED	EMRAN AHMED Versus THE STATE OF ASSAM	MR J ISLAM MR. T MOHAMMAD	PP, ASSAM
58	AB/3369/2024 B/O	SRI DEBOJIT CHAKRABORTY Versus THE STATE OF ASSAM	MRS. R RONGMEI MS. J GHOSH	PP, ASSAM
59	AB/3373/2024 B/O	LAKHESWAR NATH Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED B DAS	PP, ASSAM
60	AB/3377/2024 B/O	BIKASH JYOTI PURKAYASTHA Versus THE STATE OF ASSAM	MR. S C BISWAS MRS. R RONGMEI MS. J GHOSH	PP, ASSAM
61	AB/3387/2024 B/O	KHIROD LASKAR AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
62	AB/3388/2024 B/O	KUSUM JALAN Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 19/12/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR J ISLAM	10-12-2024	To	24-12-2024
15)	MR I HASSAN	11-12-2024	To	20-12-2024
16)	MR B PRASAD	09-12-2024	To	20-12-2024
17)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
18)	MR. T ISLAM	12-12-2024	To	31-01-2025
19)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024
20)	MS. B CHOWDHURY	18-12-2024	To	20-12-2024
21)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
22)	MR A K DAS	19-12-2024	To	04-01-2025
23)	MR. S P ROY	20-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,19th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-III, IV AND V

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
37	WP(C)/1571/2019 FIXED	EX CONSTABLE NO. 941330734, ALAUDDIN AHMED, Versus THE UNION OF INDIA AND 4 ORS.	MR. S N TAMULI MS. A BEGUM	MR. S S ROY ASSTT.S.G.I.
ADMISSION				
38	WP(C)/7009/2016 FIXED	M/S GROB TEA COMPANY LTD. Versus THE STATE OF ASSAM AND 7 ORS	MR.R HAZARIKA MR.J ROY MR.S BORTHAKUR MS.S KAKATI MR.C CHAKRABORTY	GA, ASSAM MS P.R. MAHANTA, SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 19/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR J ISLAM	10-12-2024	To	24-12-2024
15)	MR I HASSAN	11-12-2024	To	20-12-2024
16)	MR B PRASAD	09-12-2024	To	20-12-2024
17)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024

18)	MR. T ISLAM	12-12-2024	To	31-01-2025
19)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024
20)	MS. B CHOWDHURY	18-12-2024	To	20-12-2024
21)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
22)	MR A K DAS	19-12-2024	To	04-01-2025
23)	MR. S P ROY	20-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,19th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
35	Bail Appln./3929/2024 B/O	BIJOY DAS Versus THE STATE OF ASSAM	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	PP, ASSAM
MOTION				
36	CRP(IO)/529/2024 FIXED	SRI PRASANTA RAJKHOWA AND 4 ORS Versus SRI BHADRESHWAR DAS AND 6 ORS	MR H DAS MR. P GOGOI MS. S DUTTA	
37	CRP(IO)/533/2024 FIXED	MRS. SARBANI RAHA ANEJA Versus APURBA MANDAL AND 6 ORS	MR. S BANIK MS F BEGUM	
	WITH I.A.(Civil)/3972/2024 in CRP(IO)/533/2024	MRS. SARBANI RAHA ANEJA Versus APURBA MANDAL AND 6 ORS	MR. S BANIK MS F BEGUM	
38	CRP(IO)/536/2024 B/O	SAYDA JAMILA KAZI Versus UTPAL KUMAR BAISHYA AND ANR.	MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN	
BAIL HEARING (BA)				
39	Bail Appln./2777/2024 WITH OFFICE NOTE, FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
40	Bail Appln./3464/2024 WITH CASE RECORD (SCANNED COPY), FIXED	HUSSAIN AHMED Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
41	Bail Appln./3504/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, B/O	MOFIJUR HOQUE @ MOFIDUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
ORDERS				
42	MACApp./2/2023 B/O	MAMANI BEGUM @ MAMONI BEGUM AND 2 ORS. Versus NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR. A R AGARWALA MR A AGARWALA MS. R LAILA	MR. R K BHATRA (R-1) MR. A SAIKIA (R-1) MS P HAJURI (R-1)
43	I.A.(Civil)/3700/2024 WITH LCR, B/O in MACApp./269/2023	CHITRA RABHA AND ORS. Versus ORIENTAL INSURANCE CO. LTD.	MR. M TALUKDAR	MS M CHOUDHURY

WITH
[MACApp./269/2023](#)

ORIENTAL INSURANCE CO. LTD.
Versus
CHITRA RABHA AND 4 ORS.

MR SISHIR DUTTA
MS. M CHOUDHURY
MS M DAS

MR. M TALUKDAR (R-1,2,3)
MR. M K HUSSAIN (r-5)
MRS. S Y AHMED (r-5)
MR K U AHMED (r-5)
MS. F H AHMED (r-5)
MR. M ALOM (r-5)
MD A RAHMAN (r-5)

HEARING

44 [MFA/90/2013](#)
WITH LCR, B/O

UNION OF INDIA,
Versus
M/S SHREE MAHALAXMI MILLS,

MR.D K DEY

MR.K P MAHESWARI
MR.A GOYAL
MR.B MAHESHWARI

45 [MACApp./235/2021](#)
WITH LCR, B/O

SMT. DIPALI DEVI
Versus
MD. HASINUR HUSSAIN and ANR

MRS M D CHOWDHURY
MRG AGARWAL
MS.R K SAINI

MR.S S SHARMA(R-2)
MS.L SHARMA(R-2)
MRA SHARMA(R-2)

=====

LEAVE NOTE OF ADVOCATES FOR 19/12/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR J ISLAM	10-12-2024	To	24-12-2024
15)	MR I HASSAN	11-12-2024	To	20-12-2024
16)	MR B PRASAD	09-12-2024	To	20-12-2024
17)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
18)	MR. T ISLAM	12-12-2024	To	31-01-2025
19)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024
20)	MS. B CHOWDHURY	18-12-2024	To	20-12-2024
21)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
22)	MR A K DAS	19-12-2024	To	04-01-2025
23)	MR. S P ROY	20-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,19th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019.

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS.

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
QUASHMENT				
12	Crl.Pet./473/2012 WITH LCR 2 FILES, B/O	GEETA ROY Versus THE STATE OF ASSAM AND ANR	MR.K SARMA MD.A HUSSAIN MR.D DAS MS.K M SARMA	PP, ASSAM
13	Crl.Pet./712/2024 B/O	VIKRANT JAISWAL @ PAPU JAISWAL Versus THE STATE OF ASSAM AND ANR	MR GAURAV R DUTTA MR A R BAROOAH MS K BHATTACHARYYA	PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 19/12/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR J ISLAM	10-12-2024	To	24-12-2024
15)	MR I HASSAN	11-12-2024	To	20-12-2024

16)	MR B PRASAD	09-12-2024	To	20-12-2024
17)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
18)	MR. T ISLAM	12-12-2024	To	31-01-2025
19)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024
20)	MS. B CHOWDHURY	18-12-2024	To	20-12-2024
21)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
22)	MR A K DAS	19-12-2024	To	04-01-2025
23)	MR. S P ROY	20-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,19th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
18	Bail Appln./3908/2024 B/O	ABDUL BASIR BHUYAN Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS P HAJONG	PP, ASSAM
MOTION				
19	AB/3392/2024 B/O	HARUNAL RASHID Versus THE STATE OF ASSAM AND ANR.	MR. D A KAIYUM MR. M S MONDAL	PP, ASSAM
BAIL HEARING (BA)				
20	Bail Appln./3135/2024 WITH CASE RECORD AND CASE DIARY (SCANNED COPY), FIXED	JHARNA SINHA AND ANR Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
ORDERS				
21	I.A.(Crl.)/1264/2024 CRL.PET. 1403/2024 (D/O), B/O in Crl.Pet./1403/2024	K VASANTHA KUMAR Versus THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 19/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024

13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR J ISLAM	10-12-2024	To	24-12-2024
15)	MR I HASSAN	11-12-2024	To	20-12-2024
16)	MR B PRASAD	09-12-2024	To	20-12-2024
17)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
18)	MR. T ISLAM	12-12-2024	To	31-01-2025
19)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024
20)	MS. B CHOWDHURY	18-12-2024	To	20-12-2024
21)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
22)	MR A K DAS	19-12-2024	To	04-01-2025
23)	MR. S P ROY	20-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,19th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
42	Bail Appln./3777/2024 FIXED	PRANAB KUMAR GHOSH Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI),	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	SC, CBI
43	Bail Appln./3799/2024 B/O	SUMI BORAH Versus THE STATE OF ASSAM	MR. S MUNIR MR P KALITA MR K HUSSAIN	PP, ASSAM
44	Bail Appln./3803/2024 FIXED	PRANAB KUMAR GHOSH Versus CENTRAL BUREAU OF INVESTIGATION (CBI)	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	SC, CBI
45	Bail Appln./3907/2024 B/O	AKLAS UDDIN LASKAR Versus THE STATE OF ASSAM	MRS. R RONGMEI MS. J GHOSH	PP, ASSAM
46	Bail Appln./3914/2024 B/O	BOLURAM BORAH @ BOLURAM BORA Versus THE STATE OF ASSAM AND ANR.	MR. B D GOSWAMI MR. J M GOGOI	PP, ASSAM
47	Bail Appln./3928/2024 B/O	BOLURAM BORAH @ BOLURAM BORA Versus THE STATE OF ASSAM AND ANR.	MR. B D GOSWAMI	PP, ASSAM
BAIL HEARING (BA)				
48	Bail Appln./945/2024 WITH CASE RECORD AND CASE DIARY (SCANNED COPY), FIXED	KARIM UDDIN @ ASHAM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
49	Bail Appln./1924/2024 WITH CASE RECORD AND CASE DIARY (SCANNED COPY), FIXED	RAJU DEBNATH Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN	PP, ASSAM
BAIL HEARING				
50	AB/2515/2024 FIXED	MANOJ KR NATH @ MANOJ NATH Versus THE STATE OF ASSAM AND ANR	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
51	AB/3037/2024 WITH OFFICE NOTE, FIXED	GOLBAHAR SK Versus THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	MR SARFRAZ NAWAZ, AMICUS CURIAE,(R-2) PP, ASSAM
52	AB/3040/2024 WITH OFFICE NOTE, FIXED	ABDUL MOTALEB @ MOTALEB ALI Versus THE STATE OF ASSAM AND ANR.	MR. A Z AHMED	MR SARFRAZ NAWAZ, AMICUS CURIAE,(R-2) PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 19/12/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR J ISLAM	10-12-2024	To	24-12-2024
15)	MR I HASSAN	11-12-2024	To	20-12-2024
16)	MR B PRASAD	09-12-2024	To	20-12-2024
17)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
18)	MR. T ISLAM	12-12-2024	To	31-01-2025
19)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024
20)	MS. B CHOWDHURY	18-12-2024	To	20-12-2024
21)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
22)	MR A K DAS	19-12-2024	To	04-01-2025
23)	MR. S P ROY	20-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,19th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
6	Bail Appln./2830/2024 WITH CASE RECORD (SCANNED COPY), FIXED	ABDUL HASIB Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
7	Bail Appln./3658/2024 WITH CASE RECORD AND CASE DIARY (SCANNED COPY), FIXED	IMDADUL HAQUE @ AMDADUL HAQUE @ AMDAJUL HAQUE Versus THE STATE OF ASSAM	MR. M A CHOUDHURY U U KHAN	PP, ASSAM
BAIL HEARING				
8	AB/3029/2024 FIXED	BILAL HUSSAIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 19/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR J ISLAM	10-12-2024	To	24-12-2024
15)	MR I HASSAN	11-12-2024	To	20-12-2024
16)	MR B PRASAD	09-12-2024	To	20-12-2024
17)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
18)	MR. T ISLAM	12-12-2024	To	31-01-2025

19)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024
20)	MS. B CHOWDHURY	18-12-2024	To	20-12-2024
21)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
22)	MR A K DAS	19-12-2024	To	04-01-2025
23)	MR. S P ROY	20-12-2024	To	20-12-2024